

WRIT PETITION (C)

FILING NUMBER: 2875/2020

GITA DEVI

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Adv. asso. stamp and Adv. Clerk asso. stamp is wanting on VAK.
2. Govt. road map in para / subpara 12, index does not find in annex 5. It may be verified or same may be given by S/A.
3. Page no. 32 may be tagged properly.
4. Annex no may be mentioned with document described in para 1, prayer and synopsis.
5. T/c of page no. 50 may be given.
6. T/C of page no. 53 is not tally with its true copy.

Saket Kumar Singh

19/06/2020.